

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 233 of 2016 IN  
DFR NO. 1176 OF 2013**

**Dated: 7<sup>th</sup> February, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**The Bihar State Power (Holding) Co. Ltd. ...Appellant(s)  
Vs.  
Bihar Electricity Regulatory Commission & Ors. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Mohit Kumar Shah  
Ms. Shilpi Shah**

**Counsel for the Respondent(s) : -**

**ORDER**

At the request of learned counsel for the appellant, the matter is adjourned to **22.02.2017.**

**(I. J. Kapoor)  
Technical Member  
ts/vg**

**(Justice Ranjana P. Desai)  
Chairperson**